

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No.5718
TO BE ANSWERED ON 02.04.2018**

Hindi University Wardha

5718. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the updated status and details of the action taken by the Ministry regarding alleged irregularities in construction of building and the recruitment of staff for the Mahatma Gandhi International Hindi University (MGIHU), Wardha;
- (b) the corrective steps taken/ contemplated by the Government to improve reputation and efficiency of this University; and
- (c) whether the Ministry has conducted or is in the process of conducting any inquiry regarding poor quality of various buildings of this University and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. SATYA PAL SINGH)**

(a) & (b): Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya (MGAHV) has informed that Principal Director of Audit, Accountant General, Mumbai had raised audit objections in its draft inspection report for the period 01.02.2011 to 31.08.2012 in matters relating to irregularities in construction of buildings and recruitment of staff. As regards construction works, the Audit objection was basically on account of awarding the construction works to Uttar Pradesh Samaj Kalyan Nirman Nigam (UPSKNN) which is a State Government Organisation and the Audit wanted the ex-post facto approval under Rules 126(4) of GFR 2005 from the M/o Urban Development. The Ministry of Urban Development granted approval to the University for award of construction work to UPSKNN, Lucknow in terms of amended provision of Rule 126(2) of GFR 2005. Regarding recruitment, there was an issue of appointment of 11 teaching staff by the then Vice Chancellor exercising his emergency powers. The Executive Council of the University granted post-facto approval to these appointments. However, Audit drafted a paragraph on this issue regarding payment of salary to these teachers. On the basis of information furnished by MGAHV, these Audit paras have been dropped by the Principal Director Audit (Central) Mumbai and CBI has also closed the complaints on these issues and has recommended no action.

(c) An Expert Committee was constituted by the University Grants Commission to conduct the academic, research, financial and infrastructure audit of the MGAHV. The Committee inter-alia observed that there are inadequate hostel facilities and staff quarters and sports facilities. But there are no findings of the Expert Committee with regard to the poor quality of the buildings of the University.
